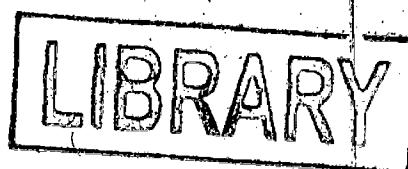


CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH



No. O.A. 350/01054/2017

Date of order: 17.11.2017

Present : Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Ms. Nandita Chatterjee, Administrative Member

Abdul Lahil Baque,  
Son of Sk. Hakshed Ali,  
Residing at Village & Post Office - Gobindapur,  
Police Station - Berhampore,  
District - Murshidabad,  
Pin Code No. - 742 405.

... Applicant

- V E R S U S -

1. Union of India,  
Service through the Secretary,  
Ministry of Communication,  
Department of Posts,  
Dak Bhawan,  
New Delhi,  
Pin Code No. 1.
2. The Chief Post Master General,  
West Bengal Circle,  
Jogayog Bhavan,  
Kolkata - 700 012;
3. The Post Master General,  
(Calcutta Region),  
Yogayog Bhawan,  
Kolkata - 700 012;
4. The Superintendent of Post Offices,  
Murshidabad Division,  
Post Office - Berhampore,  
District - Murshidabad,  
Pin Code No. 742 101.
5. The Assistant Superintendent of Post Offices,  
Murshidabad Central Sub-Division,  
Post Office - Berhampore,  
District - Murshidabad,  
Pin - 742 101.
6. The Chaltia Post Office at Chaltia,  
Post Office - Chaltia,  
District - Murshidabad,  
Pin : 742 107.

... Respondents

For the Applicant

Mr. S.K. Mitra, Counsel

For the Respondents : Mr. S. Banerjee, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Administrative Member:

1. Ld. Counsel for the applicant and respondents appears and are heard.

2. Ld. Counsel for the applicant submits that the purpose of the applicant will be served if a direction is issued on the respondents to dispose of his representations dated 15.5.2017 (Annexure "A-5" to the O.A.). The Ld. Counsel for the respondents has no objection if the representation is considered and disposed of.

3. Hence, respondent No. 4 is directed to pass a reasoned and speaking order after considering the representation, if received, within two weeks of receipt of a copy of this order and the decision arrived at is to be conveyed to the applicant within one week thereafter.

4. The O.A. is, accordingly, disposed of. No costs.

(Dr. Nandita Chatterjee)  
Administrative Member

(Manjula Das)  
Judicial Member

SP